

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-68/2020)

Nekheta Fernandes

..... Petitioner.

Vs

State of Goa & ors.

..... Respondents.

Shri G. Teles, Advocate for the Petitioner.

Shri M. Correia, Addl. Govt. Advocate for the respondent nos.1 and 2.

Shri J. E. Ceolho, Senior Advocate with Shri V. Korgaonkar, Advocate for the respondent nos.3 to 5.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 1st September 2020.

P.C.

The petitioner's counsel seeks time despite protest from the learned Senior Counsel for the respondent nos. 3 to 5.

2. As last chance, post the matter on 7.9.2020.

DAMA SESHADRI NAIDU, J.

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